

COURT NO. 20**THE HONOURABLE SRI JUSTICE GADI PRAVEEN KUMAR**

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceeding - <https://tshc.vconsol.com/login>

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
1	SA/365/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Stay Petition)	Guvva Pochaiah Vs Kothakonda Pandu	SUDARSHAN MALUGARI		SIDDIPET
2	SA/367/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Stay Petition)	D. Raghuvver Singh Vs Smt. Rekha Singh	K ANOOP KUMAR		HYDERABAD
3	SA/368/2026 IA 1/2026(Stay Petition)	K.Gangadhar Vs G.Saireddy	V ROHITH	M SREEKANTH	KAMAREDDY
4	SA/369/2026 IA 1/2026(Permission Petition) IA 2/2026(Injunction Petition) IA 3/2026(Addl. Evidence Petition) IA 4/2026(Amendment Petition)	Smt. G. Pentamma, (Died) Vs Siddala Narasimha	K RAMA SUBBA RAO		RANGA REDDY
INTERLOCUTORY					
5	CCCA/152/2026 IA 1/2026(Suspension Petition) IA 2/2026(Injunction Petition)	Mrs.Syeda Akbar Zamani g Farzana Khan, Vs Mrs. Farisa Zamani	VENKATESH DESHPANDE	UZAIR AHMED KHAN (R6)	HYDERABAD CAVEAT FILED BY M/S.UZAIR AHMED KHAN (21553) FOR R-6.
6	CCCA/153/2026 IA 1/2026(Stay Petition)	Sri P. Narotham Reddy Vs Smt.K.Yadamma,	SHYAM S AGRAWAL	A L RAJU (R3) A L RAJU (R2)	HYDERABAD CAVEAT FILED BY M/S.A.L.RAJU (6090) FOR RR-2&3.
7	CCCA/157/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Stay Petition)	Smt. V. Kausalya Devi Vs Smt. T. Chandrakal	NADELLA VENKATESWARA RAO		HYDERABAD
8	AS/411/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Injunction Petition)	Smt. Sushila S. Kamath Vs Sri. Ch. Srinu	PEARL LAW ASSOCIATES	ANVESH CHANDER (R4)	MEDCHAL-MALKAJGIRI CAVEAT FILED BY M/S.ANVESH CHANDER DESAI (19356) FOR R-4.
9	AS/418/2026 IA 1/2026(Leave Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Injunction Petition)	Gaggelapalli Bhadra Reddy Vs Gaggelapalli Niranjan Reddy,	MADAS BHARATH CHANDRA		YADADRI BHUVANAGIRI

COURT NO. 20**THE HONOURABLE SRI JUSTICE GADI PRAVEEN KUMAR****To be heard on Tuesday the 25th day of August 2026(AFTER MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR PRONOUNCEMENT OF JUDGMENT					
10	CMA/524/2025	M/s. Santosh Dhaba Exclusive Vs M/s. The Santosh Original	AGARWAL ABHISHEK	PARAMPALLY SHAMANTHAK HANDE ANAND KUMAR KAPOOR (R3) VENKATA RAMANA P (R1) ANAND KUMAR KAPOOR (R6) R A ACHUTHANAND (R5) RVR ASSOCIATES (R2) R A ACHUTHANAND (R4)	HYDERABAD RR 1&7 APP BY VENKAT RAMANA & SHAMANTHA K HANDE R2 APP BY RVR ASSOCIATES REPORT RECEIVED AND PUT UP IN THE BUNDLE DIS NO 350/ACJ/2026 RR 3APP BY ANAND KUMAR KAPOOR RR 4&5 APP BY RA ACHUTHANA ND RR 3&6 APP BY ANAND KUMAR KAPOOR COUNTER FILED VIDE USR NO. 36214/26
SPECIALLY IDENTIFIED CASES					
11	CRP/2/2024 IA 1/2024(Suspension Petition) IA 2/2024(Stay Petition)	Keesarla Sathi Reddy Vs Yasa Bhagavantha Reddy	KANDAGATLA SRINIVASULU	SIVA S LANKA DURGIAH M (R7) DURGIAH M (R6) JINUKALA SAIRAM (R4)	YADADRI BHUVANAGIRI RR 1, 2 APP BY M/S. SIVA S.LANKA, ADVOCATE. RR3,5,9,10 SERVED AS PER MEMO USR NO. 13553/24, POSTAL TRACK REPORT FILED. R4 APP. BY J. SAI RAM. RR 6 TO 8 APP. BY MEKALA DURGIAH, MEMO FILED VIDE USR NO. 13553/24.
12	CRP/45/2024 IA 1/2024(Injunction Petition)	K. Sachidananda Reddy Vs T. Venkatesh	M PRANAV	RUPENDRA MAHENDERA	WANAPARTH Y RR 1 TO 18 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED

13	CRP/49/2024	B. Subash Vs A. Radhika	BONALA SARAMMA		RANGA REDDY SR-SERVED AS PER POSTAL TRACK REPORT.
14	CRP/110/2024 IA 1/2024(Stay Petition)	Juloori Umamaheshwar Rao Vs Sri Juloori Veereshalingam Charitable Trust	R A ACHUTHANAND		HYDERABAD
15	CRP/277/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition) CRP/389/2024	Syeda Nusrath Bibi Vs Dr. Shaik Imran	H SUDHAKARA RAO		HYDERABAD SR NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.
16	CRP/389/2024 IA 1/2024(Stay Petition)	SYEDA NUSRATH BIBI Vs DR. SHAIK IMRAN	H SUDHAKARA RAO		HYDERABAD
FOR ORDERS					
17	CRP/677/2024 IA 1/2024(Stay Petition)	G.Saidulu Vs Md.Siddiq	V ROHITH	VOLIMINENI MANOGNYA (R7) VOLIMINENI MANOGNYA (R8) VOLIMINENI MANOGNYA (R11) VOLIMINENI MANOGNYA (R9)	SURYAPET RR1, 2, 3,4, 5,10 SERVED. MEMO PROOF OF SERVICE FILED ALONG WITH POSTAL TRACK CONSIGNMENT VIDE USR.NO. 26706/2024. R6 REFUSED TO RECEIVE THE NOTICE. VIDE USR.NO.3812 5 OF 2024, RR-7,8,9,11 APP BY MANOGNYA VELIMINENI ADVOCATE.
18	CRP/1351/2024 IA 1/2024(Stay Petition) CRP/1396/2024	Smt. Roopa Vs Smt. D. Manemma (died).	S VIJAYA PRASHANTH	DANTU VENKATA RAMANA SARMA (R3) DANTU VENKATA RAMANA SARMA (R4) DANTU VENKATA RAMANA SARMA (R2)	HYDERABAD R1-DIED. RR-2,3,4 APP BY D. V. RAMANA SARMA, ADVOCATE. RR-5 AND 6 NOTICE SENT NOT YET RETD. PROOF OF SERVICE NOT FILED.
19	CRP/1396/2024 IA 1/2024(Stay Petition)	SMT. ROOPA, Vs SMT. D. MANEMMA	S VIJAYA PRASHANTH	DANTU VENKATA RAMANA SARMA (R3) DANTU VENKATA RAMANA SARMA (R4) DANTU VENKATA RAMANA SARMA (R2)	HYDERABAD R1 DIED PER LRS, RR 2 TO 4 APP. BY D.V. RAMANA SARMA, ADVOCATE, RR 5 TO 14 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED

20	CRP/2546/2024 IA 1/2024(Stay Petition) CRP/2474/2024 CRP/2487/2024	Smt. Thupally Laxmi Vs Samala Budda Reddy (died) per L.Rs	A KESHAVA REDDY	C HARI PREETH (SC FOR TG AGRL M C) C HARI PREETH (R5) C HARI PREETH (R6)	MEDCHAL- MALKAJGIRI R1 DIED VIDE CT R2,R4 TO R6 NOTICE RETURNED R3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USR NO. 88649/24
21	CRP/2474/2024 IA 1/2024(Stay Petition)	SMT. THUPALLY LAXMI Vs SMT.BAKKANI ARUNA	A KESHAVA REDDY	C HARI PREETH	MEDCHAL- MALKAJGIRI R1 AND R2 APP BY C. HARIPREETH RAO (7867) MEMO FILED VIDE USR NO. 88653/24
22	CRP/2487/2024 IA 1/2024(Stay Petition)	SMT. THUPALLY LAXMI Vs K. MALLESH	A KESHAVA REDDY	C HARI PREETH	MEDCHAL- MALKAJGIRI R1 AND R2 APP BY C HARI PREETH (786) MEMO FILED VIDE USR NO. 118022/24
23	CRP/689/2025 IA 1/2025(Stay Petition) IA 1/2026(Vacate Stay Petition)	Porandla Sammakka Vs Thikka Rajaiah	VEERA BABU GANDU	T RATHNAKAR T RATHNAKAR (R2)	HANUMAKON DA R1 SERVED AS PER VIDE MEMO USR NO. 117740/2025 ALONG WITH POSTAL RECEIPT WITH TRACK REPORT, R2 APP. BY T. RATHNAKAR, ADVOCATE
24	CRP/1596/2025 IA 1/2025(Suspension Petition) IA 1/2026(Additional Material Petition)	Sai Raghava Rao Vs Datar Ramya Tulasi @ Chirala Ramya Tulasi	AJAY KUMAR MADISETTY	B RAJESWARI	MEDCHAL- MALKAJGIRI SR-APP (CEVEATE)
25	CRP/3037/2025 IA 1/2025(Stay Petition) CRP/3039/2025 CRP/3135/2025	V. Padma Vs V. Madhu Sagar	SRINIVAS VELAGAPUDI	V S SUDHAKAR MANCHIKATLA VISHNUVARDHAN (R3)	SANGAREDD Y RR-1&2 APP BY, R3- APP. BY MACHIKATLA VISHNUVARD HAN, ADVOCATE

26	CRP/3039/2025 IA 1/2025(Stay Petition)	V.PADMA Vs V.MADHU SAGAR	SRINIVAS VELAGAPUDI	V S SUDHAKAR MANCHIKATLA VISHNUVARDHAN (R3)	SANGAREDD Y RR-1&2 APP BY V.S.SUDHAKA R ADVOCATE.R 3-APP BY MANCHIKANT LA VISHNUVARD HAN ADVOCATE. MEMO FILED VIDE USR NO. 95917/2025
27	CRP/3135/2025 IA 1/2025(Stay Petition)	V. PADMA Vs V. MADHU SAGAR	SRINIVAS VELAGAPUDI	V S SUDHAKAR MANCHIKATLA VISHNUVARDHAN (R3)	SANGAREDD Y RR 1, 2 APP BY V.S.SUDHAKA R ADVOCATE R3-APP. BY MACHIKATLA VISHNU VARDHAN, ADVOCATE
28	CRP/3591/2025 IA 1/2025(Suspension Petition)	Kampilla Ramulu Vs Kampilla Pentaiah	JILLELLA RAJESWARA RAO	LOKIREV PREETHAM REDDY	NAGARKURN OOL COURT SLIP
29	CRP/4040/2025 IA 1/2025(Direction Petition) IA 2/2025(Stay Petition) CRP/3589/2025 CRP/3715/2025 CRP/3950/2025	M/s Zen Garden Hotels Pvt. Ltd Vs Gopu Joseph Praveen Reddy	MOHD SADIQ ALI	KRISHNA MARAGANI (R3) P V KRISHNAMACHARY (R2)	JANGAON R1-NOTICE SENT NOT YET RETURNED R2- APP BY M/S P.V.KRISHNA MARGAN R3- APP BY M/S KRISHNA MARGAN PROOF OF SERVICE NOT FILED
30	CRP/3589/2025 IA 1/2025(Direction Petition) IA 2/2025(Stay Petition)	M/S ZEN GARDEN HOTELS PVT. LTD Vs GOPU JOSEPH PRAVEEN REDDY	MOHD SADIQ ALI	KRISHNA MARAGANI (R3) P V KRISHNAMACHARY (R2)	JANGAON R1-SERVED MEMO PROOF OF SERVICE FILED VIDE USRNO.11501 3/25 R2-APP BY M/S P.V. KRISHNA MARAGANI .ADV R3-APP BY M/S KRISHNA MARGANANI. ADV
31	CRP/3715/2025 IA 1/2025(Stay Petition) IA 2/2025(Stay Petition)	M/S ZEN GARDEN HOTELS PVT. LTD Vs GADE RAJA REDDY	MOHD SADIQ ALI	KRISHNA MARAGANI (R3) KRISHNA MARAGANI (R4) P V KRISHNAMACHARY (R2)	JANGAON R1 SERVED AS PER VIDE MEMO USR NO. 121879/2025, R2 APP. BY P.V. KRISHNAC HARY, ADVOCATE, RR 3, 4 APP. BY KRISHNA MARAGANI, ADVOCATE

32	CRP/3950/2025 IA 1/2025(Direction Petition)	M/S ZEN GARDEN HOTELS PVT. LTD Vs GOPU JOSEPH PRAVEEN REDDY	MOHD SADIQ ALI	KRISHNA MARAGANI (R3) P V KRISHNAMACHARY (R2)	JANGAON R1-NOTICE SENT NOT YET RETD R2- APP BY P.V.KRISHNA MACHARY ADVOCATE R3-APP BY KRISHNA MARAGANI ADVOCATE, PROOF OF SERVICE NOT FILED
33	CMA/161/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Vacate Stay Petition)	M/s. Vaidehi Agro Oils Pvt. Ltd Vs M/s. Sri Tulasi Industries	RAMESH BABU VISHWANATHULA	VENKATA RAMANA P	KAMAREDDY R1 APP BY P. VENKATA RAMANA R2 SERVED COUNTER FILED VIDE USR NO. 65004/2026, DT 11/06/2026 IA 3 OF 2026 IS PUT UP IN THE BUNDLE COUNTER FILED VIDE USR NO. 65004/2026, DT 11/06/2026
34	CRP/823/2026 IA 1/2026(Suspension Petition)	Karantoth Thavu Naik Vs Sheelam Ravinder Reddy	M JANARDHAN RAO	T SRUJAN KUMAR REDDY	RANGA REDDY SR - RETURNED UNSERVED, AS ADDRESSE LEFT, PROOF OF SERVICE NOT FILED

ADMISSION

35	CMA/160/2024 IA 3/2024(Stay Petition) IA 1/2026(Leave Petition)	M/S Ganapathy Educational Society Vs The Regional Director	I SUJATHA I L N SASTRY LAW OFFICE	G VENKATESHVARLU (SC FOR ESIC)	WARANGAL RR 1 & 2 APP BY G VENKATESHV ARLU IA 1OF 2026 PUTUP
36	CRP/88/2025 IA 1/2025(Stay Petition)	Mohd. Hassan Mohiuddin Vs Nusrath Jahan Begum	M S ANWAR SIDDIQUI		HYDERABAD RR-1 & 2 NOTICE SENT NOT YET RETD.MEMO FILED VIDE USR NO.9847/25,18 127/25. AND 31091/26
37	CRP/2124/2025 IA 1/2025(Stay Petition)	Ari Bathku Shankaraiah Vs Sri Chinthalapally Yadagiri Reddy (died)	SURESH SHIV SAGAR	MANNAM SRIDHAR (R2)	RANGA REDDY
38	CRP/2525/2025 IA 1/2025(Stay Petition)	B. Shakuntala Vs Mahesh Kumar	P RAMA SHARANA SHARMA		RANGA REDDY RR 1 to 3: SERVED AS PER VIDE MEMO USR NOS. 118235, 88241/2025

39	CRP/2558/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition) IA 3/2025(Extension Petition) CRP/2578/2025	Om Prakash Sharma Vs B. Chandra Prakash Goud @ Billolla Prakash Goud	D RAVISHANKAR RAO	AADESH VARMA	ADILABAD SR-APP BY AADESH VARMA ADVOCATE.
40	CRP/2578/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition) IA 3/2025(Extension Petition)	OM PRAKASH SHARMA Vs B. CHANDRA PRAKASH GOUD @ BILLOLLA PRAKASH GOUD	D RAVISHANKAR RAO	AADESH VARMA	ADILABAD SR-APP BY AADESH VARMA ADVOCATE.
41	CRP/2965/2025 IA 1/2025(Suspension Petition)	Sri M.A. Khuddus alias Mohd. Abdul Khuddus Vs The Deputy Commissioner	K K WAGHRAY	BOMMINENI VIVEKANANDA (R2)	RANGA REDDY R-2: App by Sri Bomineni Vivekananda (20962), Adv. RR-1,3 & 4 .SERVED PROOF OF SERVICE FILED.VIDE USR.NO.1008 40/2025
42	CRP/3658/2025 IA 1/2025(Stay Petition)	Gottimukkula Venkata Ramana Reddy, Vs Revuri Manga alias Mangamma,	KOTHAPALLI SAI SRI HARSHA	CHADA SRIHARSHTHA	HANUMAKON DA
43	CRP/3664/2025 IA 1/2025(Injunction Petition)	Smt. M. Bharathi Vs Sri. Musti Somanna	G JONATHAN	METTU SHANKAR	JOGULAMBA GADWAL RR 1 to 6 NOTICE SENT VIDE MEMO USR NO. 64009/2026
44	CRP/4325/2025 IA 1/2025(Stay Petition)	Kalle Pedda Jangaiah Vs Kalle Siddappa	PULIMAMIDI SHASHIDHAR REDDY		YADADRI BHUVANAGIRI RR 1,2,5 DIED, RR 3, 4 SERVED AS PER VIDE MEMO USR NO. 152333/2025
45	CMA/290/2026 IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition)	THE NEW INDIA ASSURANCE COMPANY Vs CHALLA SUNITHA	I MAAMU VANI		KHAMMAM RR 1 TO 3 NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.
46	CRP/349/2026 IA 2/2026(Stay Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition) CRP/383/2026	Killaru Ramakrishna Vs Brahmmadesam Veena	CHENNABOINA SHRAVANI	CHANIKYA BANDY	KHAMMAM SR APP. BY
47	CRP/383/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	KILLARU RAMAKRISHNA Vs BRAHMMADESAM VEENA	CHENNABOINA SHRAVANI	CHANIKYA BANDY	KHAMMAM SR APP. BY

48	CRP/564/2026 IA 1/2026(Stay Petition)	Dr. Aluka Srinivas Rao Vs Khaja Majid Shareef	P SHASHI KIRAN		HYDERABAD
49	CRP/617/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Implead Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition) IA 5/2026(Direction Petition)	Mohammad Ghouse Vs K. Balaiah	Mohammad Ghouse(PARTY IN PERSON)	MOHAMMED SIRAJUDDIN QURESHI	HYDERABAD R1 NOT NECESSARY PARTY, SRI MOHD. SIRAJUDDIN QURESHI, COUNSEL FOR PROPOSED RESPONDEN TS
50	CRP/642/2026 IA 1/2026(Stay Petition)	B. Kameshwara Rao S/o. Venkateshwara Rao, Vs Smt. M. Lakshmi Prasanna	PRAMOD MALIGI		RANGA REDDY SR - RETURNED UNSERVED AS NO SUCH PERSON IN THIS ADDRESSE, PROOF OF SERVICE FILED VIDE USR.DT.19/6/2 6
51	CRP/994/2026 IA 2/2026(Vacate Stay Petition)	Kuthadi Sallamma Vs Kuthadi Lakshmi	THADIKONDA KOTESHWARA PRASAD	UMA MAHESWARA RAO JAKKULA	MEDCHAL- MALKAJGIRI RR 1 TO 6 APP BY JAKKULA UMAMAHEW ARA RAO (12852), RR 7 TO 12 ARE NOT NECESSARY PARTIES VIDE CT, PROOF OF SERVICE NOT FILED
<u>INTERLOCUTORY</u>					
52	AS/345/2024 IA 1/2024(Suspension Petition)	Jangoni Narsaiah, Vs Smt. Noushin,	P RAMA SHARANA SHARMA	SRINIVASA RAO SIRIKONDA	SIDDIPET SR-APP BY M/S SRINIVASA RAO SIRIKONDA
53	CMA/603/2024 IA 4/2024(Suspension Petition)	Akshada Chandrasekhar Choudu Vs J. Koteswaran	K DURGA PRASAD	V.MYTHILI	MEDCHAL- MALKAJGIRI R1 APP R2 NOT NECESSARY VIDE C.T, PROOF OF SERVICE FILED VIDE USR 127575 OF 2024
54	CRP/4133/2024 IA 1/2024(Stay Petition)	Velpula Rajamma Vs Dr.Komalla Prashantha @ Nareddy Prashantha	PRAMOD MALIGI	G ANIL KIRAN KUMAR	HANUMAKON DA RRNO.1 & 2 APP BY G.ANIL KIRAN KUMAR (ADV) RR,3 DIED VIDE CT RR.4 TO 9 APP BY G.ANIL KIRAN KUMAR (ADV)

55	AS/88/2025 IA 2/2025(Direction Petition) IA 3/2025(Vacate Stay Petition) IA 1/2026(Additional Grounds Petition)	Sri Padala Sree Rama Reddy Vs Sri Padala Venkata Challa Reddy	VEDULA CHITRALEKHA	M KALYANA RAMA KRISHNA	RANGA REDDY CAVEAT FILED BY M/S.M.KALYA NA RAMA KRISHNA (7193) - FOR SR NOTICE REPORT RECEIVED FROM I ADDL CHIEF JUDGE, CCC HYDERABAD.
56	SA/257/2025 IA 1/2026(Stay Petition) IA 2/2026(Implead Petition)	Gopagoni Rudraprathap Goud (died per LRs, Defendant No. 7 and 8) Vs Smt. Rajitha Kumari	NADIPALLY ANANDA RAO	C M R VELU KONDADI AJAY KUMAR (R1)	WARANGAL Memo filed by CMR Velu Advocate vide USR No.19237 dated 16.02.2026 (Acknowledge ment cards, postal receipt and consignment tracking details filed) R7-Unserved (in IA.No.2/2026) Memo filed by CMR Velu Advocate vide USR No.23532 dated 24.02.2026(co nsignment tracking details filed)
57	AS/424/2025 IA 2/2025(Condone Delay Petition) IA 3/2025(Stay Petition)	Dheeraj Ravula, Vs B. Bal Redy,	ROHAN ALOOR	G ANIL KIRAN KUMAR	RANGA REDDY RR-2 TO 4 NOT NECESSARY PARTIES VIDE C.T. MEMO FILED VIDE USR NO.102246 OF 2025 R1 - APP. BY M/S.G.ANIL KIRAN KUMAR COUNTER AFFIDAVIT FILED VIDE USR NO.96109 OF 2026 COUNTER AFFIDAVIT FILED VIDE USR NO.97995 OF 2026
58	CMA/134/2026 IA 2/2026(Stay Petition) CMA/76/2026 CMA/231/2026 CMA/498/2025	Anugu Janardhan Reddy Vs Lingala Ravindar Goud	CH RAVINDER	NRUPEN GUPTHA BILLAKANTY	MEDCHAL- MALKAJGIRI R1 APP BY NRUPEN GUPTA R2 NOT NECESSARY VIDE C.T

59	CMA/498/2025	S. NIRMALA Vs LINGALARAVINDARGOUD	CH RAVINDER		MEDCHAL- MALKAJGIRI R1 NOTICE SENT NOT YET RETURNED R2 NOT NECESSARY VIDE C PROOF OF SERVICE FILED VIDE USR NO. 101624/2026, DT 18/08/2026
60	CMA/76/2026 IA 2/2026(Stay Petition)	S. NIRMALA Vs LINGALA RAVINDAR GOUD	CH RAVINDER	NRUPEN GUPTHA BILLAKANTY	MEDCHAL- MALKAJGIRI R1 APP BY NRUPEN GUPTA R2 NOT NECESSARY VIDE C.T PROOF OF SERVICE NOT FILED
61	CMA/231/2026	ANUGU JANARDHAN REDDY Vs LINGALA RAVINDARGOUD	CH RAVINDER		MEDCHAL- MALKAJGIRI BATA DUE FOR R1 R2 NOT NECESSARY VIDE CT MEMO PROOF OF SERVICE FILED VIDE USR NO. 101622/26, (RECEIVED PERSONALLY) PROOF OF SERVICE NOT FILED.
62	CMA/176/2026	Puchi Chilakamma Vs Maruthi Leelavathi	NYSHADHAM CHANDRA SEKHAR	KIRAN REDDY MALLARAPU	KHAMMAM R1 APP BY M. KIRAN REDDY R2 DIED VIDE C.T- PROOF OF SERVICE NOT FILED
63	AS/231/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) IA 3/2026(Injunction Petition)	Mogiligari Balram Reddy Vs Smt. Manjula	B VAMSHIDHAR REDDY	KOTHAPALLI SAI SRI HARSHA	SANGAREDD Y CAVEAT FILED BY M/S.A.P.SURE SH (12116) FOR RR-1 & 2.
64	AS/274/2026 IA 1/2026(Injunction Petition) AS/195/2026	Kata Arogyaiah Vs Boggula Sathi Reddy	DENDI VINTH REDDY	D JAGAN MOHAN REDDY	RANGA REDDY

65	AS/195/2026 IA 1/2026(Injunction Petition)	CHIPPA PENTAMMA Vs KATA AROGYAIAH	B VIJAY SIMHA REDDY	D JAGAN MOHAN REDDY (R15) RAJESHWAR REDDY CHEEMARLA (R18) RAJESHWAR REDDY CHEEMARLA (R16) RAJESHWAR REDDY CHEEMARLA (R20) RAJESHWAR REDDY CHEEMARLA (R17) RAJESHWAR REDDY CHEEMARLA (R19) D JAGAN MOHAN REDDY (R14)	RANGA REDDY RR 14 to 20 Caveat filed by M/S C. Rajeshwar Reddy(12724)
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FOR EXTENSION OF INTERIM ORDERS (AT 3.15 PM)

66	SA/497/2024 IA 1/2024(Suspension Petition)	Doni Machender Vs Tota Mohan	CHUNAP ANVESH KIRAN	AVADESH NARAYAN SANGHI	ADILABAD COURT SLIP
67	CRP/785/2024 IA 1/2024(Stay Petition)	A. Mr. Mohammed Aminuddin Vs Mrs. Gousiya Begam	NARSI REDDY PESARA	ANGOTHU NEHRU	SURYAPET RR-1 TO 9 APP BY ANGOTHU NEHRU ADVOCATE.
68	CRP/1126/2024 IA 1/2024(Stay Petition) CRP/1130/2024	M/s APARNA CONSTRUCTIONS AND ESTATES PRIVATE LIMITED Vs Smt. B. Laxmi @ Sidamma	M V DURGA PRASAD	B SHANKER	RANGA REDDY ADDITIONAL DOCUMENTS FILED VIDE USRNO.48644 /25 RR-1 & 2 APP BY B.SHANKER, ADVOCATE, RR- 3 TO 5 RETURNED UNSERVED. NO SUCH PERSON.R6- INSUFFICIENT ADDRESS AS PER POSTAL RECEIPTS & TRACKING DETAILS POSTAL DEPARTMENT WEBSITE MEMO FILED VIDE USR NO.44818/25., RR-7 TO 12 AND 17 SERVED. MEMO FILED POSTAL WEBSITE VIDE USR.NO. 54809/2024. RR-13 TO 16 ARE NOT NECESSARY PARTIES.

69	CRP/1130/2024 IA 1/2024(Stay Petition)	M/S APARNA CONSTRUCTIONS AND ESTATES PRIVATE LIMITED Vs SMT. B. LAXMI @ SIDAMMA	M V DURGA PRASAD	B SHANKER	RANGA REDDY RR-1 AND 2 APP BY B.SHANKER, ADVOCATE. R3 SERVED, RR-4 TO 6 RETURNED UNSERVED.R 4-NOSUCH PERSON.RR- 5&6 INSUFFICIENT ADDRESS AS PER POSTAL WEBSITE & RECEIPTS & TRACKING DETAILS FILED VIDE MEMO USR NO.44819/25. RR-7 TO 12, 17 NOTICE SENT NOT YET RETD. RR-13 TO 16 ARE NOT NECESSARY PARTIES. PROOF OF SERVICE NOT FILED.
70	CRP/1379/2024 IA 1/2024(Stay Petition) IA 2/2024(Amendment Petition)	Smt. Kalpana Vs Master Samraat Bhushan	AVADESH NARAYAN SANGHI	AADESH VARMA	HYDERABAD RR1 AND 2 BEING MINOR, REP BY THEIR NATURAL MOTHER, SMT. GEETA BHANDARI, APP BY M/S. AADESH VARMA, ADVOCATE. MEMO FILED VIDE USR.NO. 68402/2024.11 9857/24.

71	CRP/2213/2024 IA 1/2024(Stay Petition)	Velimela Narasimha Vs Velimela Sathaiah	N PRAVEEN REDDY	APPA RAO VUPPUTURI (R36) APPA RAO VUPPUTURI (R27) APPA RAO VUPPUTURI (R44) GODUGU MALLESHAM (R13) APPA RAO VUPPUTURI (R45) APPA RAO VUPPUTURI (R26) APPA RAO VUPPUTURI (R8) APPA RAO VUPPUTURI (R41) APPA RAO VUPPUTURI (R28) GODUGU MALLESHAM (R14) APPA RAO VUPPUTURI (R34) APPA RAO VUPPUTURI (R23) APPA RAO VUPPUTURI (R33) APPA RAO VUPPUTURI (R35) APPA RAO VUPPUTURI (R10) APPA RAO VUPPUTURI (R25) APPA RAO VUPPUTURI (R37) APPA RAO VUPPUTURI (R11) APPA RAO VUPPUTURI (R46) APPA RAO VUPPUTURI (R24) GODUGU MALLESHAM (R12) APPA RAO VUPPUTURI (R16) APPA RAO VUPPUTURI (R17) APPA RAO VUPPUTURI (R9) APPA RAO VUPPUTURI (R40) GODUGU MALLESHAM (R21) APPA RAO VUPPUTURI (R42) APPA RAO VUPPUTURI (R39) APPA RAO VUPPUTURI (R15) APPA RAO VUPPUTURI (R31) APPA RAO VUPPUTURI (R43) APPA RAO VUPPUTURI (R19) APPA RAO VUPPUTURI (R38)	SANGAREDDY R1 AND R3 (DELIVERED) R2 NOTICE RETURNED (DECEASED) R5, R6 AND R18 RETURNED (NO SUCH PERSON) R20 AND R32 NOTICE RETURNED (ADDRESSEE LEFT WITHOUT INSTRUCTION) R22 NOTICE RETURNED (UNCLAIMED) R29 AND R30 NOTICE RETURNED (ADDRESSEE LEFT) MEMO PROOF OF SERVICE FILED ALONG WITH RETURNED COVERS AND ONLINE TRACKING REPORTS VIDE USR NO. 84277/26
72	CRP/3016/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 1/2025(Extension Petition) CRP/3024/2024	Kalluri Narsing Rao Vs M/s. Rao Brothers Chit Fund Private Limited Company	M DAMODAR REDDY		HYDERABAD SR RETURNED UNSERVED. REFUSED.
73	CRP/3024/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 1/2025(Extension Petition) IA 1/2026(Vacate Stay Petition)	N.V. PAVAN KUMAR Vs M/S. AMRAT CHITS (INDIA) PVT. LTD	M DAMODAR REDDY	NARSI REDDY PESARA	HYDERABAD SR APP BY M/S. NARSI REDDY PESARA, ADVOCATE.
74	CRP/3331/2024 IA 1/2024(Stay Petition)	Sri Suresh Baliga Vs Smt. Shaik Akthar Beguma	AADESH VARMA	K MALLAIAH	RANGA REDDY RR 1 APP BY M/S. K. MALLAIAH, ADVOCATE. R-2 RECEIVED PROOF OF SERVICE FILED ALONG WITH POSTAL TRACK REPORT VIDE USRNO.12104 3/24
75	CRP/3341/2024 IA 1/2024(Stay Petition) IA 2/2024(Vacate Stay Petition) IA 3/2024(Permission Petition)	Village Development Committees, Vs Nakkalwad Posani,	CHUNAP ANVESH KIRAN	MUTHANNA	NIRMAL R1 APP BY M/S. MUTHANNA, ADVOACTE. R2 SERVED.

76	CRP/3832/2024 IA 1/2024(Stay Petition) CRP/4043/2024	Anagha Sky Scraper Private Limited Vs Dipak Ladharam Balwani	S ABHIJEETH REDDY	P BHAVANA RAO B DANANJAYA (R71) B DANANJAYA (R92) B DANANJAYA (R72)	RANGA REDDY RR 1, 2 APP. BY P. BHAVANA RAO, RR 3 TO 126 ARE NOT NECESSARY PARTIES VIDE CT, RR 71,72,92,93 APP. BY B. DHANANJAYA ,MEMO FILED VIDE USR NO. 128776/2024 RR 3 TO 70, 73 TO 91, 94 TO 126 NOTICE SENT AS PER C.O. DT. 7.3.2025
77	CRP/4043/2024 IA 1/2024(Permission Petition) IA 2/2024(Stay Petition)	MAHFOOZA RAVINDER KUMAR BALWANI, Vs DIIPIKA LADHARAM BALWANI,	VADEENDRA JOSHI	P BHAVANA RAO B DANANJAYA (R82) B DANANJAYA (R60) S SAMBASIVA RAO (R38) B DANANJAYA (R61) B DANANJAYA (R81)	RANGA REDDY RR 1, 2 APP. BY P. BHAVANA RAO, R38 APP. BY S. SAMBASIVA RAO, RR 60,61,81,82 APP. BY B. DHANANJAYA , RR 1 TO 37, 39 TO 59, 62 TO 80, 83 TO 89, 93 TO 121 ARE NOT NECESSARY VIDE CT, RR 90,91,92 NOTICE SENT NOT YET RETURNED, MEMO FILED VIDE USR NO. 126485 & 125844/2024
78	SA/15/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition)	Smt. Pathuri Madhavi Vs Vemula Chandramouli	NADIPALLY ANANDA RAO	K VENKATESWAR RAO KRISHNA KISHORE KOVVURI	HANUMAKON DA Reply of respondent in IA.NO.2 of 2025 /appellant in the appeal to the counter affidavit filed by petitioners/resp ondent No.1 and 2 in IA.No.1 of 2025 filed vide USR NO. 55276 dated 16.06.2025

79	CRP/339/2025 IA 1/2025(Stay Petition) CRP/349/2025	Thota Ramesh Babu @ Ramesh Vs Shaik Mastan (died)	SHAILAJA R	G RAVI CHANDRA SEKHAR (R3) G RAVI CHANDRA SEKHAR (R4)	KHAMMAM R1-DIED R-2 NOTICE SENT THROUGH REGISTERED POST WITH ACKNOWLED GEMENT DUE PROOF OF SERVICE FILED VIDE USR NO.20600/25. RR-3 AND 4 APP BY G.RAVI CHANDRASE KHAR ADVOCATE.
80	CRP/349/2025 IA 1/2025(Stay Petition)	THOTA RAMESH BABU @ RAMESH Vs SHAIK MASTAN (DIED)	SHAILAJA R	G RAVI CHANDRA SEKHAR (R3)	KHAMMAM R.1-DIED VIDE CT. R-3 App by Sri G.Ravi Chandra Sekhar,Advoca te, vakalat filed vide USR 12466/25. R-2 RETURNED UNSERVED AS NO SUCH PERSON. VIDE MEMO 20601/25 R-4 DELIVERED AS PROOF OF SERVICE FILED VIDE USRNO.20601 /25
81	CMA/472/2025 IA 1/2025(Injunction Petition) IA 1/2026(Extension Petition)	THOTA GANGADHAR Vs M.A. RAHMAN	J DHEERAJ REDDY	K VENUMADHAV (R2) K VENUMADHAV (R4) K VENUMADHAV (R3)	NIZAMABAD R1 SERVED RR 2TO4 APP BY K. VENU MADHAV PROOF OF SERVICE NOT FILED IA 1/2026 IS PUT UP IN THE BUNDLE

82	AS/524/2025 IA 1/2025(Injunction Petition) IA 2/2025(Receive Addl. Document) IA 1/2026(Vacate Stay Petition)	Sunil Singh Vs Hazari Savithri Bai	MURLI NARAYAN BUNG	POLKAMPALLY PAVAN KUMAR RAO (R5) POLKAMPALLY PAVAN KUMAR RAO (R4) P SOMA SHEKAR REDDY POLKAMPALLY PAVAN KUMAR RAO (R6) P SOMA SHEKAR REDDY (R3) P SOMA SHEKAR REDDY (R2)	RANGA REDDY RR-1, 11 & 13 SERVED. RR2 & 3 - APP. BY M/S. SOMA SHEKHAR REDDY RR4 TO 6 - APP. BY M/S. POLKAMPALL Y PAVAN KUMAR RR-7 NOTICE RETURNED AS "NO SUCH PERSON" VIDE POSTAL ENDORSEME NT RR-10 & 12 DIED VIDE C.T. RR-8 & 9 BEING MINORS REPRESENTED BY THEIR MOTHER R-7 MEMO FILED VIDE USR NO.134556 OF 2025 RR-7 TO 13 ARE NOT NECESSARY PARTIES VIDE C.T.IN IA 1/2025 ADOPTION MEMO FILED VIDE USR NO.47796/202 6
83	AS/539/2025 IA 2/2025(Suspension Petition)	Yalam Kamala Vs Yalam Buchi Raju	R R KALYAN	DANNANA THARUN KUMAR	BHADRADRI KOTHAGUDE M SR - APP. BY M/S.DANNAN A THARUN KUMAR
84	CRP/816/2025 IA 1/2025(Stay Petition) IA 1/2026(Extension Petition)	Vadapu Aruna Kumari Vs Sri Mekala Bikshmaiah	SRINIVAS KARRA	VOOSA RAGHU	KHAMMAM SR APP BY M/S. VOOSA RAGHU, CAVEATOR.
85	CRP/904/2025 CRP/958/2025 CRP/967/2025	M/s. Dhuwalia Plastics a partnership firm, Vs H.Venkatesh,	SRIDHAR LENDALAY	P R MANOHAR	MEDCHAL- MALKAJGIRI R1 APP BY R.R MANOHAR (22648) MEMO FILED VIDE USR NO. 36914/25 R2 TO R5 ARE PROFORMA PARTIES VIDE CT

86	CRP/958/2025 IA 1/2025(Stay Petition)	M/S. DHUWALIA PLASTICS A PARTNERSHIP FIRM Vs H.VENKATESH	SRIDHAR LENDALAY	P R MANOHAR	MEDCHAL- MALKAJGIRI R1-APP BY P.R.MANOHA R ADVOCATE.R R-2TO5 ARE PROFORMA PARTIES NOT NECESSARY PARTIES VIDE C.T
87	CRP/967/2025	M/S. DHUWALIA PLASTICS A PARTNERSHIP FIRM Vs H.VENKATESH	SRIDHAR LENDALAY	P R MANOHAR	MEDCHAL- MALKAJGIRI R1 APP BY P.R MANOHAR (22648) MEMO FILED VIDE USR NO. 36915/25 R2 TO R5 ARE FORMAL PARTIES VIDE CT
88	CRP/1084/2025 IA 1/2025(Stay Petition) CRP/1160/2025	The State of Telangana Vs Mr. Avula Seethaiah	GP FOR ARBITRATION G ARUN KUMAR	M DAMODAR REDDY	MAHABUBAB AD SR:App
89	CRP/1160/2025 IA 1/2025(Stay Petition)	THE STATE OF TELANGANA Vs MR. CHEEKATI PRABHAKAR	GP FOR ARBITRATION G ARUN KUMAR	M DAMODAR REDDY	MAHABUBAB AD SR APP BY M/S. M. DAMODAR REDDY, ADVOCATE.
90	CRP/1275/2025 IA 1/2025(Stay Petition) IA 1/2026(Vacate Stay Petition)	Gudikadi Seetha Ramulu Vs Gudikadi Sriramulu	N USHA KIRAN	POOJARI SRILEKHA	JOGULAMBA GADWAL R1 AND R2 APP BY M/S SRILEKHA POOJARI.(AD V)
91	CRP/2074/2025 IA 1/2025(Stay Petition)	Smt. Chalumuri Nagamani Vs Khaja Faraz Hussain	B BAL REDDY		RANGA REDDY R2-APP BY M/S. M. VENKATA SWAMY, ADVOCATE. R1-IS NOT NECESSARY PARTY VIDE C.T
92	CRP/3363/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition)	Peddaboina Narsimha Vs Peddaboina Salaiah	METTU SHANKAR		NALGONDA R1 APP BY MRS SRINIVAS (2390) R2 IS NOT NECESSARY PARTY VIDE CT

93	CRP/4007/2025 IA 1/2025(Suspension Petition) IA 1/2026(Extension Petition)	Dr. M.A Mateen Vs MUSLIM EDUCATION, SOCIAL AND CULTURAL ORGANISATION (MESCO)	MIR MASOOD KHAN		HYDERABAD R1- DELIVERED MEMO OF PROOF OF SERVICE FILED VIDE USR.NO.2164 9/26 R2 NOT NECESSARY VIDE CT,
94	CRP/4335/2025 IA 2/2025(Stay Petition) CRP/4336/2025 CRP/4338/2025	Kurella Lingamma Vs M.Chandrakala	CH.SIDDIRAMULU		NALGONDA RR: 1 to 5: Notice served as per proof of memo filed vide USR No.147059/202 5, 25314/2026
95	CRP/4336/2025 IA 2/2025(Stay Petition)	KURELLA LINGAMMA Vs M.CHANDRAKALA	CH.SIDDIRAMULU	LOKIREV PREETHAM REDDY	NALGONDA RR 1, 3, 4 APP. BY , R2 DIED PER LRS R5 SERVED AS PER VIDE MEMO USR NO. 147060/2025, 25313/2026,
96	CRP/4338/2025 IA 1/2025(Stay Petition)	KURELLA LINGAMMA Vs M,CHANDRAKALA	CH.SIDDIRAMULU		NALGONDA RR-1 to 5: Notice served, proof of Memo filed vide USR No.147063/202 5, 25315/2026
97	CRP/4532/2025 IA 1/2026(Vacate Stay Petition)	Mohd.Zalcir Hussain Vs Dr.M.Farook Badiuddin	G UMA RANI	RAKESH SANGHI V U S R ANJANEYULU (R2)	HYDERABAD R1 APP BY M/S. RAKESH SANGHI, CAVEATOR.
98	SA/7/2026 IA 2/2026(Stay Petition)	Afzal Khan Vs Rahmathullah Khan	MOHAMMAD ADNAN	KOPPULA GOPAL	VIKARABAD
99	SARERA/19/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition) SARERA/20/2026 SARERA/21/2026 SARERA/22/2026 SARERA/23/2026 SARERA/24/2026 SARERA/25/2026 SARERA/26/2026 SARERA/27/2026	M/s Vasavi Realtors LLP Vs Mr. Subramanya Sarma Neralla	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61813 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71471 dated 30.06.2026

100	SARERA/20/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MR.GADHAMSETTY SUBHASH CHANDRA SEKHAR	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD SR Served vide Proof of Service filed vide USR No.61815 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71473 dated 30.06.2026
101	SARERA/21/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MR. RATHIKINDI VENKATA SIVA KUMAR	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61816 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71475 dated 30.06.2026
102	SARERA/22/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition)	M/S VASAVI REALTORS LLP Vs VENKATA SATYA NAGA SUDHEER KURAPATI	B V S RAMANA KUMAR		HYDERABAD SR- Served vide Proof of Service filed vide USR No.61818 dated 08.06.2026 (postal track enclosed)
103	SARERA/23/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs PAVAN KUMAR BHUSHETTY	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61819 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71477 dated 30.06.2026

104	SARERA/24/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs NAGA VEERA BHADRA RAO VAKACHERLA	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61822 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71479 dated 30.06.2026
105	SARERA/25/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs INNAMURI NAGA LAKSHMI	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61841 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71480 dated 30.06.2026
106	SARERA/26/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MRS. VRUSHALI R MONDE	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD R2 Served vide Proof of Service filed vide USR No.61843 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71481 dated 30.06.2026
107	SARERA/27/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MR. PHANI KUMAR BHATTAR	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61844 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71483 dated 30.06.2026

108	SARERA/28/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) SARERA/29/2026 SARERA/30/2026 SARERA/31/2026 SARERA/32/2026 SARERA/33/2026 SARERA/34/2026 SARERA/35/2026	M/s Vasavi Realtors LLP Vs Sri Vineeth Singh Ruhela	B V S RAMANA KUMAR		HYDERABAD Proof of Service filed vide USR No.61846 dated 08.06.2026 (postal track enclosed)
109	SARERA/29/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP RAJU BURNWAL	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD RR 1 & 2 Returned (unclaimed) vide Proof of Service filed vide USR No.61847 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71484 dated 30.06.2026
110	SARERA/30/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs SRI RAMA SATYA SRINIVAS KUMAR CHANNA	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD SR- Served vide Proof of Service filed vide USR No.61848 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71485 dated 30.06.2026
111	SARERA/31/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MR. VENKATA KIRAN KUMAR MUPPIDI	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61861 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71486 dated 30.06.2026

112	SARERA/32/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition)	M/S VASAVI REALTORS LLP Vs IRUVANTI VASANTHA LAKSHMI	B V S RAMANA KUMAR		HYDERABAD RR 1 & 2 Served vide Proof of Service filed vide USR No.61863 dated 08.06.2026 (postal track enclosed)
113	SA/29/2026 IA 2/2026(Injunction Petition) SA/432/2025	K. Vinayak Vs Adimavasi Erukala Co- Operative Housing Society	VADEENDRA JOSHI	C HARI PREETH BANKATLAL MANDHANI (R33)	HYDERABAD Memo filed vide USR No. 29110 dated 07.03.2026 (postal track reports filed) memo filed vide USR No.29114 dated 07.03.2026(copy of photographs filed)
114	SA/432/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition)	D. LAXMI NARSAMMA Vs ADIMAVASI ERUKALA CO- OPERATIVE HOUSING SOCIETY	B VENKAT RAMA RAO	C HARI PREETH VADEENDRA JOSHI (R34) VADEENDRA JOSHI (R31) PRATHIBHA DESHPANDE (R30) BANKATLAL MANDHANI (R33) VADEENDRA JOSHI (R35) VADEENDRA JOSHI (R32)	HYDERABAD
115	SA/45/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition)	Chitikena Kanakamma Vs KOTIPALLI SAIBABU	MAYUR MUNDRA	KARUNAKAR REDDY	BHADRADRI KOTHAGUDE M
116	CCCA/115/2026 IA 1/2026(Stay Petition)	Mr. Syed Wajid, Vs Smt. Radha Barasia,	RAMAKRISHNA K	MARUTI RAO SRUNGARAPU	HYDERABAD SR-APP BY M/S MARUTI RAO SRUNGARAP U VIDE USR NO.102239/20 26 COUNTER AFFIDAVIT FILED VIDE USR NO 77469/2026 COUNTER AFFIDAVIT FILED VIDE USR NO 77467/2026
117	AS/216/2026 IA 1/2026(Injunction Petition)	SRI.M.JAGAN MOHAN REDDY Vs SRI.MEKALA VENKAT REDDY	M/s RESU LAW OFFICE	SUBBA RAO VADREVVU	RANGA REDDY CAVEAT FILED BY M/S.SUBBA RAO VADREVVU (19825) FOR SR.
118	CRP/496/2026 IA 1/2026(Stay Petition)	Nukarapu Padmaja Vs M/s. The Indian Hume Pipe Co. Ltd	SRIRAM POLALI	SHYAM S AGRAWAL	HYDERABAD

119	CRP/581/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition)	Masina Saidi Reddy Vs Masna Jan Reddy	K V SUDHAKAR	N HARI PRASAD	NALGONDA RR 1, 2 APP. BY
120	CRP/802/2026 IA 1/2026(Stay Petition) CRP/803/2026	Subodh Kumar Sanghi Vs Thota Sobhan Babu	AVADESH NARAYAN SANGHI	N MANOHAR (R4) N MANOHAR (R3) N MANOHAR (R5)	MEDAK R1 UNSERVED - INSUFFICIENT ADDRESS, R2 SERVED, RR 3 TO 5 APP. BY N. MANOHAR, MEMO FILED VIDE USR NO. 53026/2026
121	CRP/803/2026 IA 1/2026(Stay Petition)	SUBODH KUMAR SANGHI Vs THOTA SOBHAN BABU	AVADESH NARAYAN SANGHI	N MANOHAR (R4) N MANOHAR (R3) N MANOHAR (R5)	MEDAK R1 UNSERVED - INSUFFICIENT ADDRESS, R2 SERVED ITEM DELIVERED, RR 3 TO 5 APP. BY N. MANOHAR, MEMO FILED ALONG WITH POSTAL RECEIPTS AND DELIVERY ACKS, VIDE USR NO. 53027/2026
122	CRP/926/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition) CRP/919/2026	Neelam Sampath Kumar Vs Pendli Sarala	J DHEERAJ REDDY	S GANESH RAO	HANUMAKON DA R1 APP, BY, R2 SERVED AS PER VIDE MEMO USR NOS. 55517/2026, 42319/2026 , R3 DIED AND NOT NECESSARY PARTY VIDE CT,
123	CRP/919/2026	NEELAM SAMPATH KUMAR Vs PENDLI SARALA	J DHEERAJ REDDY		HANUMAKON DA RR 1, 2 NOTICE SENT NOT YET RETURNED, R3 NOT NECESSARY PARTY VIDE CT, PROOF OF SERVICE NOT FILED
124	CRP/1182/2026 IA 1/2026(Stay Petition)	Smt.Nirmala Sarda Vs Bal Kishan Sarda	KONDADI AJAY KUMAR	S BALCHAND	MANCHERIAL
125	CRP/1209/2026 IA 1/2026(Stay Petition)	Edigi Ananthaiah Vs Edigi Chinna Ramulamma	G K DESHPANDE	K SHIVA REDDY	VIKARABAD R1 TO R5 APP K SHIVA REDDY ADVOCATE